THE GAUHATI HIGH COURT AT GUWAHATI

(THE HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NOTIFICATION

Dated Guwahati the 20th December, 2018

No.HC.VII-14/2018/***7313***/A. Shri Alokeswar Bhattacharyya, Presiding Officer,Labour Court, Guwahati, is transferred and posted against the vacant post of Presiding Officer, Industrial Tribunal, Guwahati.

Shri Bhattacharyya will hand over charge of his Court and Office to Shri Prasanta Buragohain, Presiding Officer, Labour Court, Guwahati designate and join his new assignment immediately.

No.HC.VII-14/2018/***7314***/A. Smti. Selina Begum, District and Sessions Judge, Nalbari, is transferred and posted as District and Sessions Judge, Kamrup, Amingaon, vice Shri Akhtar Fun Ali Borah retiring from service on superannuation on 28.02.2019.

Smti. Begum will hand over charge of her Court and Office to the Civil Judge & Asstt. Sessions Judge, Nalbari and join her new place of posting in the afternoon of 28.02.2019.

No.HC.VII-14/2018/***7315***/A. Shri Susil Kumar Sarma, Member, MACT, Nagaon, is transferred and posted as Presiding Officer, STAT, Assam & Member, MACT, No.1, Kamrup (M), Guwahati, vice Smti. Dipali Bhuyan transferred.

Shri Sarma will hand over charge of his Court and Office to the District and Sessions Judge, Nagaon and join his new place of posting.

No.HC.VII-14/2018/***7316***/A. Shri Vinod Kumar Chandak, District and Sessions Judge, Jorhat, is transferred and posted as District and Sessions Judge, Barpeta, vice Smti Chaya Rani Goswami retiring from service on 31.01.2019, on superannuation.

Shri Chandak will hand over charge of his Court and Office to the Civil Judge & Asstt. Sessions Judge, Jorhat and join his new place of posting in the afternoon of 31.01.2019.

No.HC.VII-14/2018/***7317***/A. Shri Aparesh Chakravarty, Special Judge for trial of Sessions Case No.59(K) of 2011, Kamrup, Guwahati, is transferred and posted as District and Sessions Judge, Kamrup (M), Guwahati, vice Shri Siddhartha Pratim Moitra transferred.

Shri Chakravarty will hand over charge of his Court and Office to the senior Addl. District and Sessions Judge, Kamrup (M), Guwahati and join his new assignment only after conclusion of trial in Sessions Case No. 59(K)/2011.

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No.HC.VII-14/2018***/7318/***A. Shri Siddhartha Pratim Moitra, District and Sessions Judge, Kamrup (M), Guwahati, is transferred and posted as Presiding Officer, Industrial Tribunal, Dibrugarh, vice Shri Dulal Mech already transferred.

Shri Moitra will hand over charge of his Court and Office to the senior Addl. District and Sessions Judge, Kamrup (M), Guwahati and join his new place of posting immediately.

Upon his joining at Dibrugarh as Presiding Officer, Industrial Tribunal, Shri Moitra will act as Faculty in the Judicial Academy, Assam, Guwahati. He will draw his salary and other allowances from the post of Presiding Officer, Industrial Tribunal, Dibrugarh.

No.HC.VII-14/2018***/7319/***A. Shri Prasanta Buragohain, District and Sessions Judge, Goalpara, is transferred and posted as Presiding Officer, Labour Court, Guwahati, vice Shri Alokeswar Bhattacharyya transferred.

Shri Buragohain will hand over charge of his Court and Office to the Addl. District and Sessions Judge, Goalpara and join his new assignment immediately.

No.HC.VII-14/2018***/7320/***A. Smti Indira Barman, District and Sessions Judge, Bongaigaon, is transferred and posted as District and Sessions Judge, Sonitpur, Tezpur, vice Shri Ashok Kumar Borah retiring from service on 31.12.2018, on superannuation.

Smti. Barman will hand over charge of her Court and Office to Shri Binod Kumar Chetri, District & Sessions Judge, Bongaigaon designate and join her new place of posting immediately.

No.HC.VII-14/2018***/7321/***A. Smti. Anubha Das, Principal Judge, Family Court, Cachar, Silchar, is transferred and posted as Principal Judge, Family Court, No.1, Kamrup (M), Guwahati, vice Smti Nirupama Rajkumari retiring from service on 28.02.2018 on superannuation.

Smti. Das will hand over charge of her Court and Office to the Counsellor, Family Court and join her new place of posting in the afternoon of 28.02.2019.

No.HC.VII-14/2018***/7322/***A. Shri Binod Kumar Chetri, Special Judge, CBI, Addl. Court No.3, Assam, Guwahati, is transferred and posted as District and Sessions Judge, Bongaigaon, vice Smti. Indira Barman transferred.

Shri Chetri will hand over charge of his Court and Office to the Special Judge, CBI, Addl. Court No.1, Assam, Guwahati and join his new assignment immediately.

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No.HC.VII-14/2018***/7323/***A. Shri Shri Abubakkar Siddique, Member, MACT, Cachar, Silchar, is transferred and posted as Member, MACT, Nagaon, vice Shri Susil Kumar Sarma transferred.

Shri Siddique will hand over charge of his Court and Office to the District and Sessions Judge, Cachar, Silchar and join his new place of posting.

No.HC.VII-14/2018***/7324/***A. Smti Dipali Bhuyan, Presiding Officer, STAT & Member, MACT, No.1, Kamrup (M), Guwahati, is transferred and posted as District and Sessions Judge, Nalbari, vice Smti Selina Begum transferred.

Smti Bhuyan will hand over charge of her Court and Office to Shri Susil Kumar Sarma, Presiding Officer, STAT & Member, MACT, No.1, Kamrup (M), Guwahati designate and join her new assignment.

No.HC.VII-14/2018***/7325/***A. Smti. Arunima Deka, Addl. District and Sessions Judge, Fast Track Court, Darrang, Mangaldoi, is transferred and posted as Principal Judge, Family Court, Barpeta, vice Smti. Hema Devi Bhuyan, retiring from service on 28.02.2019 on superannuation.

Smti. Deka will hand over charge of her Court and Office to the District and Sessions Judge, Darrang, Mangaldoi and join her new assignment in the afternoon of 28.02.2019.

No.HC.VII-14/2018***/7326/***A. Shri Rockta Lal Das, Addl. District and Sessions Judge, Bajali, is transferred and posted as Presiding Officer, Industrial Tribunal, Silchar, vice Shri Tridib Kumar Bhattacharjee transferred.

Shri Das will hand over charge of his Court and Office to the District and Sessions Judge, Barpeta and join his new assignment immediately.

No.HC.VII-14/2018***/7327/***A. Shri Surajit Kumar Dhar, Addl. District and Sessions Judge, No.2, Kamrup (M), Guwahati, is transferred and posted as Member, MACT, Cachar, Silchar, vice Shri Abubakkar Siddique transferred.

Shri Dhar will hand over charge of his Court and Office to the District and Sessions Judge, Kamrup (M), Guwahati and join his new assignment.

No.HC.VII-14/2018***/7328/***A. Shri Mahendra Kalita, Addl. District and Sessions Judge, Fast Track Court, No.3, Kamrup (M), Guwahati, is transferred and posted as Special Judge, CBI, Addl. Court No.3, Assam, Chandmari, Guwahati, vice Shri Binod Kumar Chetry transferred.

Shri Kalita will hand over charge of his Court and Office to the senior Addl. District and Sessions Judge, Kamrup (M), Guwahati and join his new assignment immediately.

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No.HC.VII-14/2018***/7329/***A. Smti Malaya Deb Dey, Addl. District and Sessions Judge, FTC, Karbi Anglong, Diphu, is transferred and posted as Principal Judge, Family Court, Cachar, Silchar, vice Smti Anubha Das transferred.

Smti Deb Dey will hand over charge of her Court and Office to the District and Sessions Judge, Karbi Anglong, Diphu and join her new assignment.

No.HC.VII-14/2018/***7330***/A. Shri Tridib Kumar Bhattacharjee, Presiding Officer, Industrial Tribunal, Cachar, Silchar, is transferred and posted as District and Sessions Judge, Goalpara, vice Shri Prasanta Buragohain transferred.

Shri Bhattacharjee will hand over charge of his Court and Office to the District and Sessions Judge, Cachar, Silchar and join his new assignment immediately.

No.HC.VII-14/2018/***7331***/A. Shri Madhurjya Narayan, Addl. District and Sessions Judge, Golaghat, is transferred and posted as District and Sessions Judge, Jorhat, vice Shri Vinod Kumar Chandak transferred.

Shri Narayan will hand over charge of his Court and Office to the District and Sessions Judge, Golaghat and join his new assignment.

No.HC.VII-14/2018/***7332***/A. Shri Abu Saleh Badrrudza Laskar, Addl. District and Sessions Judge, Dibrugarh, is transferred and posted as Presiding Officer, Labour Court, Dibrugarh, vice Shri Manwar Ali already compulsorily retired from service.

Shri Laskar will hand over charge of his Court and Office to the District and Sessions Judge, Dibrugarh and join his new assignment immediately.

No.HC.VII-14/2018/***7333***/A. Shri Utpal Rajkhowa, Addl. District and Sessions Judge, FTC, Margherita, is transferred and posted as Addl. District and Sessions Judge, No.1, Kamrup (M), Guwahati, vice Shri Dipak Changkakati retiring from service on31.01.2019 on superannuation.

Shri Rajkhowa will hand over charge of his Court and Office to the District and Sessions Judge, Tinsukia and join at his new place of posting in the afternoon of 31.01.2019.

No.HC.VII-14/2018/***7334***/A. Shri Jitu Mani Barman, Addl. District and Sessions Judge, Jorhat, is transferred and posted as Addl. District and Sessions Judge, FTC, Darrang, Mangaldoi, vice Smti Arunima Deka transferred.

Shri Barman will hand over charge of his Court and Office to the District and Sessions Judge, Jorhat and join his new assignment.

No.HC.VII-14/2018/***7335***/A.Smti Barnali Mahanta, Addl. District and Sessions Judge, FTC, No.4, Kamrup (M), Guwahati, is transferred and posted as Addl. District and Sessions Judge, No.2, Kamrup (M), Guwahati, vice Shri Surajit Kumar Dhar transferred.

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Smti Mahanta will hand over charge of her Court and Office to the District and Sessions Judge, Kamrup (M), Guwahati and join her new assignment.

No.HC.VII-14/2018/***7336***/A. In exercise of the power conferred under Sub-Section (2) of Section 9 of the Code of Criminal Procedure, 1973, the High Court is pleased to appoint the following Officers, as the Sessions Judge of the Sessions Divisions/ jurisdiction with Head-quarters as shown below against their names to exercise such powers within the local limits of their respective jurisdiction with effect from the date of assuming charge as such:-

Sl. No.	**Name of the Officer**	**Sessions Divisions**	**Head-quarters/ Station**
1.	Shri Aparesh Chakravarty	Kamrup (M)	Guwahati
2.	Shri Binod Kumar Chetri	Bongaigaon	Bongaigaon
3.	Smti Dipali Bhuyan	Nalbari	Nalbari
4.	Shri Tridib Kumar Bhattacharjee	Goalpara	Goalpara
5.	Shri Madhurjya Narayan	Jorhat	Jorhat

No.HC.VII-14/2018/***7337***/A. Hon'ble Gauhati High Court has been pleased to promote the following Officers in Grade-II of the Assam Judicial Service to Grade-I of the said Service with effect from the date of taking over charge. They will draw usual scale of pay and other allowances as admissible under the Rules. They will be on officiating basis as per the Assam Judicial Service Rules, 2003:-

1. Shri Roushan Lal,
   Civil Judge & Asstt. Sessions Judge, Bongaigaon
2. Shri Lohit Kumar Saikia,
   Civil Judge & Asstt. Sessions Judge, Barpeta
3. Shri Nayan Shankar Baruah,
   Chief Judicial Magistrate, Dibrugarh
4. Smti Sangeeta Gogoi Borah,
   Chief Judicial Magistrate, Nagaon
5. Smti. Kanchan Newar,
   Joint Registrar (Vigilance), Gauhati High Court, Guwahati
6. Shri Nasim Akhtar,
   Civil Judge & Asstt. Sessions Judge, Kokrajhar
7. Shri Kuntal Sharma Pathak,
   Civil Judge & Asstt. Sessions Judge, No.1, Kamrup (M), Guwahati
8. Shri Biprajit Roy,
   Chief Judicial Magistrate, Sivasagar
9. Shri Kaushik Hazarika,
   Chief Judicial Magistrate, Bongaigaon

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10. Shri Pijush Pratim Bairagi,
Chief Judicial Magistrate, Kamrup (M), Guwahati

No.HC.VII-14/2018/***7338***/A. On promotion to Grade-I of the Assam Judicial Service, the following Officers are transferred and posted as below with effect from the date of his taking over charge as such:-

Sl. No.	**Name of the Officer**	**Designation and place of posting**	**Head-quarters/Station**
1.	Shri Roushan Lal	Addl. District and Sessions Judge, FTC, Barpeta (Vice Shri Chandan Das already transferred)	Barpeta
2.	Shri Lohit Kumar Saikia	Addl. District and Sessions Judge, Bajali (Vice Shri Rockta Las Das transferred)	Bajali
3.	Shri Nayan Shankar Baruah	Addl. District and Sessions Judge (Vice Shri Abu Saleh Badrrudza Laskar transferred)	Dibrugarh
4.	Smti Sangeeta Gogoi Borah	Addl. District and Sessions Judge, FTC, Margherita(Vice Shri Utpal Rajkhowa transferred)	Margherita
5.	Smti Kanchan Newar	Addl. District and Sessions Judge, FTC, No.3, Kamrup (M), Guwahati (Vice Shri Mahendra Kalita transferred)	Guwahati
6.	Shri Nasim Akhtar	Addl. District and Sessions Judge, Sonitpur, Tezpur (vice Shri Darak Ullah already transferred.)	Tezpur
7.	Shri Kuntal Sharma Pathak	Addl. District and Sessions Judge, Nagaon (vice Shri Anil Kumar Sarma already retired from service.)	Nagaon
8.	Shri Biprajit Roy	Addl. District and Sessions Judge, FTC,	Guwahati

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		No.4, Kamrup (M), Guwahati (Vice Smti Barnali Mahanta transferred)	
9.	Shri Kaushik Hazarika	Addl. District and Sessions Judge, Golaghat (Vice Shri Madhurjya Narayan transferred)	Golaghat
10.	Shri Pijush Pratim Bairagi	Addl. District & Sessions Judge No.5, Kamrup(M), Guwahati (presently designated as Judge, Special Court for trial of Sessions Case No. 59(K) 2011,Vice Shri Aparesh Chakravarty transferred)	Guwahati

No.HC.VII-14/2018/***7339***/A. In exercise of the powers conferred under Sub-Section (3) of Section 9 of the Code of Criminal Procedure, 1973, the High Court, is pleased to appoint the following Officers, who have been promoted from Grade-II to Grade-I of the Assam Judicial Service and place them on officiating basis as per Rules, as Addl. District and Sessions Judges of the Sessions Divisions with Head-quarters as shown below against their names to exercise such power within the local limits of jurisdiction with effect from the date of assuming charge as such:-

Sl. No.	**Name of the Officer**	**Sessions Divisions**	**Head-quarters/Station**
1.	Shri Roushan Lal	Barpeta	Barpeta
2.	Shri Lohit Kumar Saikia	Bajali	Bajali
3.	Shri Nayan Shankar Baruah	Dibrugarh	Dibrugarh
4.	Smti Sangeeta Gogoi Borah	Margherita	Margherita
5.	Smti Kanchan Newar	Kamrup (M)	Guwahati
6.	Shri Nasim Akhtar	Sonitpur	Tezpur
7.	Shri Kuntal Sharma Pathak	Nagaon	Nagaon
8.	Shri Biprajit Roy	Kamrup (M)	Guwahati
9.	Shri Kaushik Hazarika	Golaghat	Golaghat
10.	Shri Pijush Pratim Bairagi	Kamrup (M)	Guwahati

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No.HC.VII-14/2018/***7340***/A. Shri Sujit Kumar Ghosh, Secretary, District Legal Services Authority, Dhemaji, is transferred and posted as Civil Judge & Asstt. Sessions Judge, Barpeta, vice Shri Lohit Kumar Saikia transferred on promotion.

Shri Ghosh will hand over charge of his Office to the District and Sessions Judge-cum-Chairman, Dhemaji and join his new assignment immediately.

No.HC.VII-14/2018/***7341***/A. Shri Jayanta Kumar Das, Civil Judge & Asstt. Sessions Judge, Darrang, Mangaldoi, is transferred and posted as Civil Judge & Asstt. Sessions Judge, Kokrajhar, vice Shri Nasim Akhtar transferred on promotion.

Shri Das will hand over charge of his Court and Office to the District and Sessions Judge, Darrang, Mangaldoi and join at his new place of posting.

No.HC.VII-14/2018/***7342***/A. Shri Ratnadip Bhattacharjee, Secretary, District Legal Services Authority, Kokrajhar,is transferred and posted as Chief Judicial Magistrate, Dhubri, vice Shri Nurjamal Haque transferred.

Shri Bhattacharjee will hand over charge of his Office to the District and Sessions Judge-cum-Chairman, District Legal Services Authority, Kokrajhar and join his new assignment.

No.HC.VII-14/2018/***7343***/A. Shri Jaspal Singh, Chief Judicial Magistrate, Lakhimpur, North Lakhimpur, is transferred and posted as Civil Judge & Asstt. Sessions Judge, No.1, Cachar, Silchar, vice Shri Mishbahul Hassan Ansari posted at the same station.

Shri Singh will hand over charge of his Court and Office to Shri Narayan Kuri, Chief Judicial Magistrate, Lakhimpur, North Lakhimpur designate and join his new assignment.

No.HC.VII-14/2018/***7344***/A. Shri Subhrangsu Dhar, Civil Judge & Asstt. Sessions Judge, No.2, Kamrup (M), Guwahati, is transferred and posted at the same station i.e. Guwahati, as Chief Judicial Magistrate, Kamrup (M), Guwahati.

Shri Dhar will hand over charge of his Court and Office to the District and Sessions Judge, Kamrup (M), Guwahati and join his new assignment in the afternoon of 28.02.2019.

No.HC.VII-14/2018/***7345***/A. Smti Munmun B. Sarma, Civil Judge & Asstt. Sessions Judge, Sonitpur, Tezpur, is transferred and posted as Chief Judicial Magistrate, Nagaon, vice Smti Sangeeta Gogoi Borah transferred on promotion.

Smti Sarma will hand over charge of her Court and Office to the District and Sessions Judge, Sonitpur, Tezpur and join her new assignment.

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No.HC.VII-14/2018/***7346***/A. Shri Ranju Medhi, Civil Judge & Asstt. Sessions Judge, Kamrup, Amingaon, is transferred and posted as Civil Judge & Asstt. Sessions Jugde, Bongaigaon, vice Shri Roushan Lal transferrd on promotion.

Shri Medhi will hand over charge of his Court and Office to the District and Sessions Judge, Kamrup, Amingaon and join his new assignment immediately.

No.HC.VII-14/2018/***7347***/A. Shri Subhabrata Dutta, Civil Judge & Asstt. Sessions Judge, Golaghat, is transferred and posted as Civil Judge & Asstt. Sessions Judge, Darrang, Mangaldoi, vice Shri Jayanta Kumar Das transferred.

Shri Dutta will hand over charge of his Court and Office to the District and Sessions Judge, Golaghat and join his new assignment.

No.HC.VII-14/2018/***7348***/A. Smti Farhana Sultana, Civil Judge & Asstt.Sessions Judge, Jorhat, is transferred and posted at the same station i.e. Jorhat, as Chief Judicial Magistrate, Jorhat, vice Smti Rani Boro transferred.

Smti Sultana will hand over charge of her Court and Office to the District and Sessions Judge, Jorhat and join her new assignment.

No.HC.VII-14/2018/***7349***/A. Shri Nityananda Talukdar, Civil Judge & Asstt. Sessions Judge, No.3, Kamrup (M), Guwahati, is transferred and posted as Secretary-cum-Registrar, Office of the Lokayukta, Assam, Guwahati, vice Shri Shakti Sharma transferred.

Shri Talukdar will hand over charge of his Court and Office to the District and Sessions Judge, Kamrup (M), Guwahati and join his new assignment immediately.

No.HC.VII-14/2018/***7350***/A. Smti Manju Bordoloi, Chief Judicial Magistrate, Golaghat, is transferred and posted as Civil Judge & Asstt. Sessions Judge, Jorhat, vice Smti Farhana Sultana transferred.

Smti Bordoloi will hand over charge of her Court and Office to the Addl. Chief Judicial Magistrate, Golaghat and join her new assignment immediately.

No.HC.VII-14/2018/***7351***/A. Shri Kumud Chandra Boro, Secretary, District Legal Services Authority, Barpeta, is transferred and posted as Chief Judicial Magistrate, Nalbari, vice Smti Kangki Rani Deka transferred.

Shri Boro will hand over charge of his Office to the District and Sessions judge-cum-Chairman, District Legal Services Authority, Barpeta and join his new assignment.

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No.HC.VII-14/2018/***7352***/A. Shri Yusuf Azaz, Secretary, District Legal Services Authority, Tinsukia, is transferred and posted as Chief Judicial Magistrate, Hailakandi, vice Shri Rana Dutta transferred.

Shri Azaz will hand over charge of his Office to the District and Sessions Judge-cum-Chairman, District Legal Services Authority, Tinsukia and join his new assignment.

No.HC.VII-14/2018/***7353***/A. Shri Abhijeet Kumar Baruah, Chief Judicial Magistrate, Kokrajhar, is transferred and posted as Chief Judicial Magistrate, Dibrugarh, vice Shri Nayan Shankar Baruah transferred on promotion.

Shri Baruah will hand over charge of his Court and Office to Smti. Shivani Handique, Chief Judicial Magistrate, Kokrajhar designate and join his new place of posting immediately.

No.HC.VII-14/2018/***7354***/A. Shri Rana Dutta, Chief Judicial Magistrate, Hailakandi, is transferred and posted as Civil Judge & Asstt. Sessions Judge, No.1, Kamrup (M), Guwahati, vice Shri Kuntal Sharma Pathak transferred on promotion.

Shri Dutta will hand over charge of his Court and Office to the Addl. Chief Judicial Magistrate, Hailakandi and join his new assignment.

No.HC.VII-14/2018/***7355***/A. Smti Monmee Sarma, Civil Judge & Asstt. Sessions Judge, Hailakandi, is transferred and posted as Civil Judge & Asstt. Sessions Judge, No.2, Kamrup (M), Guwahati, vice Shri Subhrangsu Dhar posted at the same station.

Smti Sarma will hand over charge of her Court and Office to the District and Sessions Judge, Hailakandi and join her new assignment.

No.HC.VII-14/2018/***7356***/A. Smti Rani Boro, Chief Judicial Magistrate, Jorhat, is transferred and posted as Secretary, District Legal Services Authority, Dibrugarh, vice Shri Imdad Ahmed transferred.

Smti Boro will hand over charge of her Court and Office to the Addl. Chief Judicial Magistrate, Jorhat and join her new assignment immediately.

No.HC.VII-14/2018/***7357***/A. Shri Shakti Sharma, Secretary-cum-Registrar, Office of the Lokayukta, Assam, Guwahati, is transferred and posted as Civil Judge & Asstt. Sessions Judge, No.3, Kamrup (M), Guwahati, vice Shri Nityananda Talukdar transferred.

Shri Sharma will hand over charge of his Office to Shri Nityananda Talukdar, Secretary-cum-Registrar, Office of the Lokayukta, Assam, Guwahati designate and join his new assignment immediately.

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No.HC.VII-14/2018/***7358***/A. Shri Narayan Kuri, Secretary, District Legal Services Authority, Lakhimpur, North Lakhimpur, is posted at the same station i.e. North Lakhimpur, as Chief Judicial Magistrate, vice Shri Jaspal Singh transferred.

Shri Kuri will hand over charge of his Office to the District and Sessions Judge-cum-Chairman, District Legal Services Authority, Lakhimpur, North Lakhimpur and join his new assignment.

No.HC.VII-14/2018/***7359***/A. Shri Abdul Kader, Chief Judicial Magistate, Karimganj, is transferred and posted at the same station i.e. Karimganj, as Civil Judge & Asstt. Sessions Judge, vice Shri Nur Ahmed Laskar transferred.

Shri Kader will hand over charge of his Court and Office to the senior Judicial Officer at the station and join his new assignment immediately.

No.HC.VII-14/2018/***7360***/A. Smti Bipaakkhi Borthakur, Secretary, District Legal Services Authority, Bongaigaon, is transferred and posted as Chief Judicial Magistrate, Sivasagar, vice Shri Biprajit Roy transferred on promotion.

Smti Borthakur will hand over charge of her Office to the District and Sessions Judge-cum-Chairman, District Legal Services Authority, Bongaigaon and join her new assignment.

No.HC.VII-14/2018/***7361***/A. Hon'ble the Chief Justice of the Gauhati High Court, in exercise of the powers conferred under Article 229 of the Constitution of India, has been pleased to appoint Shri Kaushik Kumar Sharma, Chief Judicial Magistrate, Cachar, Silchar, as Joint Registrar (Vigilance), Gauhati High Court, Guwahati, in his Grade pay plus other allowances as admissible under the Rules with effect from the date of assuming charge, vice Smti Kanchan Newar transferred on promotion.

Shri Sharma will hand over charge of his Court and Office to the Addl. Chief Judicial Magistrate, Cachar, Silchar and join his new assignment in the afternoon of 31.01.2019.

No.HC.VII-14/2018/***7362***/A. Shri Mishbahul Hassan Ansari, Civil Judge & Asstt. Sessions Judge, No.1, Cahcar, Silchar, is posted at the same station i.e. Silchar as Chief Judicial Magistrate, vice Shri Kaushik Kumar Sharma transferred.

Shri Ansari will hand over charge of his Court and Office to the District and Sessions Judge, Cachar, Silchar and join his new assignment.

No.HC.VII-14/2018/***7363***/A. Shri Chaturjya Prasad Talukdar, Civil Judge & Asstt. Sessions Judge, No.2, Cachar, Silchar, is transferred and posted as Secretary, District Legal Services Authority, Bongaigaon, vice Smti Bipaakkhi Borthakur transferred.

Shri Talukdar will hand over charge of his Court and Office to the District and Sessions Judge, Cachar, Silchar and join his new assignment.

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No.HC.VII-14/2018/***7364***/A. Smti Chitra Rani Saikia, Counsellor, Family Court, Barpeta, is transferred and posted as Secretary, District Legal Services Authority, Goalpara, vice Smti Ranjita Agarwalla already transferred.

Smti Saikia will hand over charge of her Court and Office to the Principal Judge, Family Court, Barpeta and join her new assignment immediately.

No.HC.VII-14/2018/***7365***/A. Shri Partha Sarathi Bhattacharjee, Addl. Chief Judicial Magistrate, Morigaon, is transferred and posted as Secretary, District Legal Services Authority, Cachar, Silchar, vice Smti Sujata Dutta transferred.

Shri Bhattacharjee will hand over charge of his Court and Office to the Chief Judicial Magistrate, Morigaon and join his new assignement.

No.HC.VII-14/2018/***7366***/A. Shri Nurjamal Haque, Chief Judicial Magistrate, Dhubri, is transferred and posted as Civil Judge & Asstt. Sessions Judge, Sonitpur, Tezpur, vice Smti Munmun B. Sarma transferred.

Shri Haque will hand over charge of his Court and Office to the Addl. Chief Judicial Magistrate, Dhubri and join his new assignment.

No.HC.VII-14/2018/***7367***/A. Smti Kangki Rani Deka, Chief Judicial Magistrate, Nalbari, is transferred and posted as Civil Judge & Asstt. Sessions Judge, Golaghat, vice Shri Subhabrata Dutta transferred.

Smti Deka will hand over charge of her Court and Office to the Addl. Chief Judicial Magistrate, Nalbari and join her new assignment.

No.HC.VII-14/2018/***7368***/A. Shri Nur Ahmed Laskar, Civil Judge & Asstt. Sessions Judge, Karimganj, is transferred and posted as Secretary, District Legal Services Authority, Dhemaji, vice Shri Sujit Kumar Ghosh transferred.

Shri Laskar will hand over charge of his Court and Office to the District and Sessions Judge, Karimgang and join his new assignment immediately.

No.HC.VII-14/2018/***7369***/A. Shri Imdad Ahmed, Secretary, District Legal Services Authority, Dibrugarh, is transferred and posted as Chief Judicial Magistrate, Karimganj, vice Shri Abdul Kader posted at the same station.

Shri Ahmed will hand over charge of his Office to the District and Sessions Judge-cum-Chairman, District Legal Services Authority, Dibrugarh and proceed to join his new assignment immediately.

No.HC.VII-14/2018/***7370***/A. Shri Kiran Lal Baishnab, Civil Judge & Asstt. Sessions Judge, Tinsukia, is transferred and posted as Chief Judicial Magistrate, Golaghat, vice Smti Manju Bordoloi, transferred.

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Shri Baishnab will hand over charge of his Court and Office to the District and Sessions Judge, Tinsukia and join his new assignment immediately.

No.HC.VII-14/2018/***7371***/A. Shri Anup Khanal, Addl. Chief Judicial Magistrate, Dhemaji, is transferred and posted as Civil Judge & Asstt. Sessions Judge, Tinsukia, vice Shri Kiran Lal Baishnab transferred.

Shri Khanal will hand over charge of his Court and Office to the Chief Judicial Magistrate, Dhemaji and join his new assignment immediately.

No.HC.VII-14/2018/***7372***/A. Smti Shivani Handique, Addl. Chief Judicial Magistrate, Kokrajhar, is posted at the same station i.e. Kokrajhar as Chief Judicial Magistrate, vice Shri Abhijeet Kumar Baruah transferred.

Smti Handique will hand over charge of her Court and Office to the Sub-Divisional Judicial Magistrate (S), Kokrajhar and join her new assignment immediately.

No.HC.VII-14/2018/***7373***/A. Shri Pranab Sarma, Addl. Chief Judicial Magistrate, Goalpara, is transferred and posted as Civil Judge & Asstt. Sessions Judge, Kamrup, Amingaon, vice Shri Ranju Medhi transferred.

Shri Sarma will hand over charge of his Court and Office to the Chief Judicial Magistrate, Goalpara and join his new assignment immediately.

No.HC.VII-14/2018/***7374***/A. Smti Sujata Dutta, Secretary, District Legal Services Authority, Cachar, Silchar, is transferred and posted as Chief Judicial Magistrate, Bongaigaon, vice Shri Kaushik Hazarika transferred on promotion.

Smti Dutta will hand over charge of her Office to the District and Sessions Jduge-cum-Chairman, District Legal Services Authority, Cachar, Silchar and join her new assignment.

No.HC.VII-14/2018/***7375***/A. Shri Ankur Bhuyan, Addl. Chief Judicial Magistrate, Kamrup, Amingaon, is transferred and posted as Civil Judge & Asstt. Sessions Judge, Hailakandi, vice Smti Monmee Sarma transferred.

Shri Bhuyan will hand over charge of his Court and Office to the Chief Judicial Magistrate, Kamrup, Amingaon and join his new assignment.

No.HC.VII-14/2018/***7376***/A. Shri Nayan Jyoti Dutta, Addl. Chief Judicial Magistrate, Lakhimpur, North Lakhimpur, is transferred and posted as Secretary, District Legal Services Authority, Tinsukia, vice Shri Yusuf Azaz transferred.

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Shri Dutta will hand over charge of his Court and Office to the Sub-Divisional Judicial Magistrate (S), Lakhimpur, North Lakhimpur and join his new assignment.

No.HC.VII-14/2018/***7377***/A. Shri Naguib Ahmed, Addl. Chief Judicial Magistrate, Cachar, Silchar, is posted at the same station i.e. Silchar as Civil Judge & Asstt. Sessions Judge, No.2, vice Shri Chaturjya Prasad Talukdar transferred.

Shri Ahmed will hand over charge of his Court and Office to the Chief Judicial Magistrate, Cachar, Silchar and join his new assignment.

No.HC.VII-14/2018/***7378***/A. Shri Ajoy Kumar Basumatary, Addl. Chief Judicial Magistrate, Karimganj, is transferred and posted as Addl. Chief Judicial Magistrate, Kokrajhar, vice Smti Shivani Dutta posted at the same station.

Shri Basumatary will hand over charge of his Court and Office to the Chief Judicial Magistrate, Karimganj and join his new place of posting immediately.

No.HC.VII-14/2018/***7379***/A. The High Court has been pleased to promote the following Officers in Grade-III of the Assam Judicial Service to Grade-II of the said Service in usual scale of pay and other allowances as admissible under the Rules. They will be on officiation as per the Assam Judicial Service Rules, 2003.

1. Shri Rahul Medhi,
2. Smti Sonamoni Chanda
3. Smti Bichitra Dutta
4. Smti Subhadra Acharyya
5. Shri Mrinal Newpane
6. Shri Shariff Uddin Ahmed Pathan
7. Smti Jyotismita Sarma
8. Shri Bidyut Medhi
9. Shri Forhan Uddin Choudhury
10. Shri Nupur Chandra Bhuyan
11. Smti Monoshreeporna Khound

No.HC.VII-14/2018/***7380***/A.On their promotion from Grade-III to Grade-II of the Assam Judicial Service, the following Officers are transferred and posted as below with effect from the date of their taking over charge as such.

Sl. No.	**Name of the Officers**	**Designation and place of posting**	**Head-quarters/ Station**
1.	Shri Rahul Medhi	Additional Chief Judicial Magistrate, Dhemaji, vice Shri Anup Khanal transferred.	Dhemaji
2.	Smti Sonamoni Chanda	Additional Chief Judicial Magistrate, Goalpara, vice Shri Pranab Sarma transferred.	Goalpara
3.	Smti Bichitra Dutta	Secretary, District Legal Services Authority, Lakhimpur, North Lakhimpur, vice Shri Narayan Kuri posted as the same station.	North Lakhimpur
4.	Smti Subhadra Acharyya	Additional Chief Judicial Magistrate, Morigaon, vice Shri Partha Sarathi Bhattacharjee transferred.	Morigaon

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5.	Shri Mrinal Newpane	Additional Chief Judicial Magistrate, Cachar, Silchar, vice Shri Naguib Ahmed posted at the same station.	Silchar
6.	Shri Shariff Uddin Ahmed Pathan	Secretary, District Legal Services Authority, Barpeta, vice Shri Kumud Chandra Boro transferred.	Barpeta
7.	Smti Jyotismita Sarma	Counsellor, Family Court, Barpeta, vice Smti Chitra Rani Saikia transferred.	Barpeta
8.	Shri Bidyut Medhi	Secretary, District Legal Services Authority, Kokrajhar, vice Shri Ratnadip Bhattacharjee transferred.	Kokrajhar
9.	Shri Forhan Uddin Choudhury	Addl. Chief Judicial Magistrate, Lakhimpur, North Lakhimpur, vice Shri Nayan Jyoti Dutta transferred.	North Lakhimpur
10.	Shri Nupur Chandra Bhuyan	Addl. Chief Judicial Magistrate, Karimganj, vice Shri Ajoy Kumar Basuamatary transferred.	Karimganj
11.	Smti Monoshreeporna Khound	Addl. Chief Judicial Magistrate, Amingaon, vice Shri Ankur Bhuyan transferred.	Amingaon

No.HC.VII-14/2018***/7381/***A. In exercise of the power conferred under Sub-Section (2) of Section 12 of the Code of Criminal Procedure, 1973, the High Court is pleased to appoint the following Officers, who have been promoted to Grade-II of the Assam Judicial Service as Additional Chief Judicial Magistrate of the districts with Head-quarters as shown below against their names with effect from the date of taking over charge as such:-

Sl. No.	**Name of the Officers**	**District**	**Head-quarters/ Station**
1.	Shri Rahul Medhi	Dhemaji	Dhemaji
2.	Smti Sonamoni Chanda	Goalpara	Goalpara
3.	Smti Subhadra Acharyya	Morigaon	Morigaon
4.	Shri Mrinal Newpane	Cachar	Silchar
5.	Shri Forhan Uddin Choudhury	Lakhimpur	North Lakhimpur
6.	Shri Nupur Chandra Bhuyan	Kokrajhar	Kokrajhar
7.	Smti Monoshreeporna Khound	Kamrup	Amingaon

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No.HC.VII-14/2018***/7382/***A. In exercise of the power conferred under Sub-Section (3) Section 9 of the Code of Criminal Procedure, 1973, the High Court is pleased to appoint the following Officers, as Asstt. Sessions Judges and to post them on transfer as Civil Judge & Asstt. Sessions Judges of the District and Sessions Divisions with Head-quarters as shown below against their names with effect from the date of taking over charge as such:-

Sl. No.	Name of the Officers	District	Head-quarters/Station
1.	Shri Sujit Kumar Ghosh	Barpeta	Barpeta
2.	Shri Rana Dutta	Kamrup (M)	Guwahati
3.	Shri Abdul Kader	Karimganj	Karimganj
4.	Shri Nurjamal Haque	Sonitpur	Tezpur
5.	Smti Kangki Rani Deka	Golaghat	Golaghat
6.	Shri Anup Khanal	Tinsukia	Tinsukia
7.	Shri Ankur Bhuyan	Hailakandi	Hailakandi
8.	Shri Pranab Sarma	Kamrup	Amingaon
9.	Shri Naquib Ahmed	Cachar	Silchar

No.HC.VII-14/2018***/7383/***A. In exercise of the powers conferred under Sub-Section (1) of Section 12 of the Code of Criminal Procedure, 1973, the High Court is pleased to appoint the following Officer in Grade-II of the Assam Judicial Service as Chief Judicial Magistrate of the District with Head-quarters as shown below against his name with effect from the date of taking over charge as such:-

Sl. No.	Name of the Officer	District	Head-quarters/Station
1.	Shri Ratnadip Bhattacharjee	Dhubri	Dhubri
2.	Smti Munmun B. Sarma	Nagaon	Nagaon
3.	Smti Farhana Sultana	Jorhat	Jorhat
4.	Shri Yusuf Azaz	Hailakandi	Hailakandi
5.	Shri Narayan Kuri	Lakhimpur	North Lakhimpur
6.	Smti Bipaakkhi Borthakur	Sivasagar	Sivasagar
7.	Shri Mishbahul Hassan Ansari	Cachar	Silchar
8.	Shri Imdad Ahmed	Karimganj	Karimganj
9.	Shri Kiran Lal Baishnab	Golaghat	Golaghat
10.	Smti Shivani Handique	Kokrajhar	Kokrajhar
11.	Smti Sujata Dutta	Bongaigaon	Bongaigaon

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No.HC.VII-14/2018***/7384/***A. Shri Hemanta Kumar Das, Sub-Divisional Judicial Magistrate (M), Hatsingimari, is transferred and posted as Sub-Divisional Judicial Magistrate (M) Bokakhat, vice Shri Nupur Chandra Bhuyan transferred.

Shri Das will hand over charge of his Court and Office to the Addl. Chief Judicial Magistrate, Dhubri and join his new place of posting immediately.

No.HC.VII-14/2018***/7385/***A. Shri Saleh Ahammad, Sub-Divisional Judicial Magistrate (M), Chapakhowa, is transferred and posted against the vacant post of Sub-Divisional Judicial Magistrate (M), Margherita.

Shri Ahammad will hand over charge of his Court and Office to the Chief Judicial Magistrate, Tinsukia and join new place of posting immediately.

No.HC.VII-14/2018***/7386/***A. Smti Jharna Saikia, Sub-Divisional Judicial Magistrate (S), Goalpara, is transferred and posted as Sub-Divisional Judicial Magistrate (M), Bajali, vice Smti Sonamoni Chanda transferred on promotion.

Smti Saikia will hand over charge of her Court and Office to the Chief Judicial Magistrate, Goalpara and join her new assignment immediately.

No.HC.VII-14/2018***/7387/***A. Smti Sagarika Borpujari,Sub-Divisional Judicial Magistrate (M), Jonai, is transferred and posted as Sub-Divisional Judicial Magistrate (M), Sarupathar, vice Shri Forhan Uddin Choudhury transferred on promotion.

Smti Borpujari will hand over charge of her Court and Office to the Munsiff-cum-Judicial Magistrate, 1st Class, Jonai and join her new place of posting.

No.HC.VII-14/2018***/7388/***A. Shri Dhiraj Kumar Kalita, Sub-Divisional Judicial Magistrate (S), Cachar, Silchar, is transferred and posted as Sub-Divisional Judicial Magistrate (M), Lakhipur, vice Shri Mrinal Newpane transferred on promotion.

Shri Kalita will hand over charge of his Court and Office to the Chief Judicial Magistrate, Cachar, Silchar and join his new assignment.

No.HC.VII-14/2018***/7389/***A. Smti Juma Sinha, Sub-Divisional Judicial Magistrate(S), Bongaigaon is transferred and posted as Sub-Divisional Judicial Magistrate(M), Bilasipara, vice Shri Bidyut Medhi transferred on promotion.

Smti Sinha will hand over charge of her Court and Office to the Addl. Chief Judicial Magistrate, Bongaigaon and join her new assignment.

No.HC.VII-14/2018***/7390/***A. Smti Bijaya Khakhlari, Sub-Divisional Judicial Magistrate(S), Morigaon is transferred and posted as Sub-Divisional Judicial Magistrate(M), Jonai, vice Smti Sagarika Borpujari transferred.

Smti Khakhlari will hand over charge of her Court and Office to the Chief Judicial Magistrate, Morigaon and join her new assignment.

No.HC.VII-14/2018***/7391/***A. Shri Tarun Dey, Sub-Divisional Judicial Magistrate(S), Nagaon is transferred and posted as Sub-Divisional Judicial Magistrate(M), Hatsingimari, vice Shri Hemanta Kumar Das transferred.

Shri Dey will hand over charge of her Court and Office to the Chief Addl. Judicial Magistrate, Nagaon and join his new assignment immediately.

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No.HC.VII-14/2018***/7392/***A.Hon'ble the Chief Justice of the Gauhati High Court, in exercise of the powers conferred under Article 229 of the Constitution of India, has been pleased to appoint Shri Sumit Bhuyan, Sub-Divisional Judicial Magistrate (S),

Sonitpur, Tezpur, as Deputy Registrar (Bench), Gauhati High Court, Guwahati, in his Grade pay plus other allowances as admissible under the Rules with effect from the date of assuming charge, vice Shri Satyajit Karmakar transferred.

Shri Bhuyan will hand over charge of his Court and Office to the Chief Judicial Magistrate, Sonitpur, Tezpur and proceed to join his new assignment.

No.HC.VII-14/2018***/7393/***A.In exercise of the power conferred under Sub-Section (3) of Section 12 of the Code of Criminal Procedure,1973, the High Court is pleased to designate temporarily the following Officers in Grade-III of the Assam Judicial Service as Sub-Divisional Judicial Magistrate and to post them on transfer as Sub-Divisional Judicial Magistrate,(M)/ (S) at the station/ Head-quarters in the District as shown below against their names from the date of taking over charge as such:-

Sl.No.	**Name of the Officer**	**Designation**	**District**	**Head-quarters/ Station**
1.	Shri Satyajit Karmakar	Sub-Divisional Judicial Magistrate (M), Rangia (vice Smti. Subhadra Acharyya transferred on promotion)	Kamrup	Rangia
2.	Smti Sutapa Bhusan	Sub-Divisional Judicial Magistrate (M), Titabar (vice Shri Shariff Uddin Ahmed Pathan)	Jorhat	Titabar
3.	Shri Debasish Kashyap	Sub-Divisional Judicial Magistrate (M), Chapakhowa (vice Shri Saleh Ahammad transferred)	Tinsukia	Chapakhowa
4.	Shri Sandeep Kaushik	Sub-Divisional Judicial Magistrate (S),Bongaigaon (vice Smti Juma Sinha transferred)	Bongaigaon	Bongaigaon
5.	Shri Lohit Kumar Sarmah	Sub-Divisional Judicial Magistrate (S),Morigaon (vice Smti Bijaya Khakhlari transferred)	Morigaon	Morigaon
6.	Shri Jafar Md.Azizul Karim Tapadar	Against the vacant post of Sub-Divisional Judicial Magistrate (S),Dima Hasao, Haflong, the post	Dima Hasao	Haflong

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		being created by the Govt. vide letter No.JDJ(E).260/2010/ 26 dated 03.10.2012.		
7.	Shri Surajit Baruah	Sub-Divisional Judicial Magistrate (S),Nagaon (vice Shri Tarun Dey transferred)	Nagaon	Nagaon
8.	Shri Baloram Kshetri	Sub-Divisional Judicial Magistrate (S),Sivasagar (vice Smti Monoshreeporna Khound transferred on promotion)	Sivasagar	Sivasagar
9.	Shri Nirmal Kumar Laskar	Sub-Divisional Judicial Magistrate (S),Jorhat (vice Smto Jyotismita Sarma transferred on promotion)	Jorhat	Jorhat
10.	Smti Munmee Neog	Sub-Divisional Judicial Magistrate (S),Golaghat (vice Smti Bichitra Dutta transferred on promotion)	Golaghat	Golaghat
11.	Shri Achyutananda Saikia	Sub-Divisional Judicial Magistrate (S),Goalpara (vice Smti Jharna Saikia transferred)	Goalpara	Goalpara
12.	Smti Shalma Azaz	Against the vacant post of Sub-Divisional Judicial Magistrate (S), Nalbari	Nalbari	Nalbari
13.	Smti Surajita Trivedy	Sub-Divisional Judicial Magistrate (S),Barpeta (vice Shri Rahul Medhi transferred on promtion)	Barpeta	Barpeta
14.	Shri Bidyabrata Acharyya	Sub-Divisional Judicial Magistrate (S),Tezpur (vice Shri Sumit Bhuyan transferred)	Sonitpur	Tezpur
15.	Shri Devojyoti Bhuyan	Sub-Divisional Judicial Magistrate (S),Silchar (vice Shri Dhiraj	Cachar	Silchar

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		Kumar Kalita transferred)		

No.HC.VII-14/2018/***7394***/A. Smti Sushmita Borpujari, Judicial Magistrate, 1st Class, Dibrugarh, is transferred and posted as Munsiff No.1, Kokrajhar, vice Shri Achyutananda Saikia transferred.

Smti Borpujari will hand over charge of her Court and Office to the Addl. Chief Judicial Magistrate, Dibrugarh and join her new assignment immediately.

No.HC.VII-14/2018/***7395***/A. Smti Pooja Devi, Judicial Magistrate, 1st Class, Hajo, is transferred and posted as Munsiff No.1, Goalpara, vice Smti Dhanjeeta Das transferred.

Smti Devi will hand over charge of her Court and Office to the Chief Judicial Magistrate, Kamrup, Amingaon and join her new assignment immediately.

No.HC.VII-14/2018/***7396***/A. Smti Saraswati Johori Padun, Munsiff No.2, Kamrup (M), Guwahati, is transferred and posted at the same station i.e. Guwahati as Munsiff No.1, vice Shri Debasish Kashyap transferred.

Smti Johori Padun will hand over charge of her Court and Office to the senior Addl. District and Sessions Judge, Kamrup (M), Guwahati and join her new assignment immediately.

No.HC.VII-14/2018/***7397***/A. Shri Sarfraz Nawaz, Judicial Magistrate, 1st Class, Kamrup (M), Guwahati, is transferred and posted as Judicial Magistrate, 1st Class, Hojai, vice Shri Biswadeep Baruah transferred.

Shri Nawaz will hand over charge of his Court and Office to the Chief Judicial Magistrate, Kamrup (M), Guwahati and join his new assignment immediately.

No.HC.VII-14/2018/***7398***/A. Shri Abhijit Saikia, Munsiff No.2, Nagaon, is transferred and posted as Munsiff-cum-Judicial Magistrate, 1st Class, Hatsingimari, vice Shri Tridip Kumar Bhattacharyya transferred.

Shri Saikia will hand over charge of his Court and Office to the District and Sessions Judge, Nagaon and join his new assignment immediately.

No.HC.VII-14/2018/***7399***/A. Shri Biswadeep Baruah, Judicial Magistrate, 1st Class, Hojai, is transferred and posted as Judicial Magistrate, 1st Class, Kamrup (M), Guwahati, vice Shri Sarfraz Nawaz transferred.

Shri Baruah will hand over charge of his Court and Office to the Sub-Divisional Judicial Magistrate (M), Hojai and join at his new place of posting immediately.

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No.HC.VII-14/2018/***7400***/A. Smti Zubee Chaliha, Judicial Magistrate, 1st Class, Nalbari, is transferred and posted as Munsiff No.1, Barpeta, vice Smti Surajita Trivedy posted at the same station.

Smti Chaliha will hand over charge of her Court and Office to the Chief Judicial Magistrate, Nalbari and join her new assignment immediately.

No.HC.VII-14/2018***/7401/***A. Shri Iqbal Alam Fanaji, Munsiff No.1, Karimganj, is transferred and posted as Munsiff No.1, Nagaon, vice Shri Surajit Baruah posted at the same station.

Shri Fanaji will hand over charge of his Court and Office to the District and Sessions Judge, Karimganj and join his new assignment immediately.

No.HC.VII-14/2018***/7402/***A. Smti Dhanjeeta Das, Munsiff No.1, Goalpara, is transferred and posted as Judicial Magistrate, 1st Class, Hajo, vice Smti Pooja Devi transferred.

Smti Das will hand over charge of her Court and Office to the Addl. District and Sessions Judge, Goalpara and join her new assignment immediately.

No.HC.VII-14/2018***/7403/***A. Smti Shatabdi Bhuyan, Munsiff No.2, Dibrugarh, is transferred and posted as Munsiff No.2, Nagaon, vice Shri Abhijit Saikia transferred.

Smti Bhuyan will hand over charge of her Court and Office to the District and Sessions Judge, Dibrugarh and join her new assignment immediately.

No.HC.VII-14/2018***/7404/***A. Shri Kaushik Kamal Baruah,Munsiff No.1, Darrang, Mangaldoi, is transferred and posted as Judicial Magistrate, 1st Class, Dibrugarh, vice Shri Devojyoti Bhuyan transferred.

Shri Baruah will hand over charge of his Court and Office to the District and Sessions Judge, Darrang, Mangaldoi and join his new assignment.

No.HC.VII-14/2018***/7405/***A. Smti Jahnabi Devi, Munsiff-cum-Judicial Magistrate, 1st Class, Lakhipur, is transferred and posted as Judicial Magistrate, 1st Class, Cachar, Silchar, vice Smti Sutapa Bhusan transferred.

Smti Devi will hand over charge of her Court and Office to the Chief Judicial Magistrate, Cachar, Silchar and join her new assignment.

No.HC.VII-14/2018***/7406/***A. Shri Sundeep Kashyap Das, Judicial Magistrate, 1st Class, Kamrup(M), Guwahati, is transferred and posted as Munsiff-cum-Judicial Magistrate, 1st Class, Bokakhat, vice Shri Sandeep Kaushik transferred.

Shri Das will hand over charge of his Court and Office to the Chief Judicial Magistrate, Kamrup (M), Guwahati and join his new assignment immediately.

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No.HC.VII-14/2018***/7407/***A. Shri Syed Tabshir Alam, Munsiff No. 2, Darrang, Mangaldoi, is transferred and posted at the same station i.e. Mangaldoi, as Munsiff No.1, vice Shri Kamal Kaushik Baruah transferred.

Shri Alam will hand over charge of his Court and Office to the District and Sessions Judge, Darrang, Mangaldoi and join his new assignment immediately.

No.HC.VII-14/2018***/7408/***A. Smti Pronami Dutta, Munsiff No.3, Kamrup(M), Guwahati, is transferred and posted at the same station i.e. Guwahati, as Munsiff

No.2, Kamrup (M), Guwahati, vice Smti Saraswati Johori Padun posted at the same station.

Smti Dutta will hand over charge of her Court and Office to the senior Addl. District and Sessions Judge, Kamrup (M), Guwahati and join her new assignment immediately.

No.HC.VII-14/2018***/7409/***A. Shri Diganta Goswami, Munsiff-cum-Judicial Magistrate, 1st Class, Gohpur, is transferred and posted as Munsiff No.1, Dibrugarh, vice Shri Nirmal Kumar Laskar transferred.

Shri Goswami will hand over charge of his Court and Office to the Sub-Divisional Judicial Magistrate (M), Gohpur and join his new assignment immediately.

No.HC.VII-14/2018***/7410/***A. Smti Ayushree Shravan, Munsiff No.2, Morigaon, is transferred and posted at the same station i.e. Morigaon as Munsiff No.1, vice Shri Lohit Kumar Sarmah posted at the same station.

Smti Shravan will hand over charge of her Court and Office to the District and Sessions Judge, Morigaon and join her new assignment.

No.HC.VII-14/2018***/7411/***A. Smti Jahnobi Hazarika, Munsiff No.2, Sonitpur, Tezpur, is transferred and posted as Judicial Magistrate, 1st Class, Barpeta, vice Shri Bidyabrata Acharyya transferred.

Smti Hazarika will hand over charge of her Court and Office to the District and Sessions Judge, Sonitpur, Tezpur and join her new assignment.

No.HC.VII-14/2018***/7412/***A. Shri Tridip Kumar Bhattacharyya, Munsiff-cum-Judicial Magistrate, 1st Class, Hatsingimari, is transferred and posted as Munsiff No.3, Karmup (M), Guwahati, vice Smti Pronami Dutta posted at the same station.

Shri Bhattacharyya will hand over charge of his Court and Office to the District & Sessions Judge, Dhubri and join his new assignment immediately.

No.HC.VII-14/2018***/7413/***A. Shri Tarkeswer Sinha, Munsiff No.2, Karimganj, is transferred and posted at the same station i.e. Karimganj, as Munsiff No.1, vice Shri Iqbal Alam Fanaji transferred.

Shri Sinha will hand over charge of his Court and Office to the District and Sessions Judge, Karimganj and join his new assignment immediately.

No.HC.VII-14/2018***/7414/***A. Smti Dimpy Naroh, Munsiff-cum-Judicial Magistrate, 1st Class, Dhakuakhana, is transferred and posted as Judicial Magistrate, 1st Class, Kamrup(M), Guwahati, vice Shri Sundeep Kashyap Das transferred.

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Smti Naroh will hand over charge of her Court and Office to the Sub-Divisional Judicial Magistrate (M), Dhakuakhana and join her new assignment.

NO.HC.VII-14/2018***/7415/***A. In exercise of the power delegated to the High Court under the proviso to Sub-Section (2) of Section 19 of the Bengal, Agra and Assam

Civil Courts (Amendment) Act, 2005, the High Court is pleased to invest the following Munsiffs with the power to try suits cognizable by the Civil Courts up to and inclusive of the value of Rs. 2,00,000/- (Rupees two lakhs) only.

1. Smti Sushmita Borpujari
2. Smti Pooja Devi
3. Smti Zubee Chaliha
4. Shri Sundeep Kashyap Das

The power is personal to the Officers concerned and may be exercised by them at any station.

No.HC.VII-14/2018***/7416/***A. As the transfer of the following Officers are made on their own request, they are not entitled to Travelling Allowance in the spirit of SR. 241 in Division XII of the Fundamental Rules and Subsidiary Rules, vide Transfer Policy of Judicial Officers of Assam on 08.11.2016.

1. Shri Susil Kumar Sarma
2. Shri Surajit Kumar Dhar
3. Shri Utpal Rajkhowa
4. Shri Jayanta Kumar Das
5. Shri Ajoy Kumar Basumatary

(N.B.: The Officers are to download and take print out of this Transfer Notification from the Official Website of Gauhati High Court. No separate hard-copy of this Transfer Notification will be sent to them.)

By Order,
Sd/- Mridul Kumar Kalita
REGISTRAR (VIGILANCE)

Memo No. HC.VII-14/2018***/7417-7570/***A. Dated 20.12.2018

Copy to:-

1. The L.R. & Secretary to the Govt. of Assam, Judicial Department, Dispur, Guwahati. He is requested to take necessary action :-
   (i) to invest Shri Aparesh Chakravarty, Shri Binod Kumar Chetry, Smti Dipali Bhuyan, Shri Tridib Kumar Bhattacharjee and Shri Madhurjya Narayan with the powers of District Judge.
   (ii) to invest Shri Roushan Lal, Shri Lohit Kumar Saikia, Shri Nayan Shankar Baruah, Smti Sangeeta Gogoi Borah, Smti Kanchan Newar, Shri Nasim Akhtar, Shri Kuntal Sharma Pathak,Shri Biprajit Roy, Shri Kaushik Hazarika and Shri Pijush Pratim Bairagi with the powers of Addl. District Judge.
   (iii) to invest Shri Sujit Kumar Ghosh, Shri Rana Dutta, Shri Abdul Kader, Shri Nurjamal Haque, Smti Kangki Rani Deka, Shri Anup Khanal, Shri Ankur Bhuyan, Shri Pranab Sarma and Shri Naquib Ahmed with the powers of Civil Judge.
2. The Secretary to the Govt. of Assam, Labour & Employment Department, Dispur, Guwahati. He is requested to appoint Shri Abu Saleh Badrrudza Laskar as Presiding Officer, Labour Court, Dibrugarh, Shri Siddhartha Pratim Moitra as

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Presiding Officer, Industrial Tribunal, Dibrugarh, Shri Alokeswar Bhattacharyya as Presiding Officer, Industrial Tribunal, Guwahati and Shri Prasanta Buragohain as Presiding Officer, Labour Court, Guwahti

3. The Commissioner & Secretary to the Govt.of Assam, Home & Political Department, Dispur, Guwahati. He is requested to release Shri Shakti Sharma from the post of Secretary-cum-Registrar,Office of the Lokayukta, Assam, Guwahati and appoint Shri Nityananda Talukdar as Secretary-cum-Registrar, Office of the Lokayukta, Assam,Guwahati
4. The Principal Accountant General, Assam, Maidamgaon, Beltola, Guwahati
5. The District and Sessions Judge,_____
6. The Principal Judge, Family Court, No.I & II, Kamrup (M), Guwahati/ Cachar, Silchar/Barpeta
7. The Presiding Officer, Industrial Tribunal, Guwahati/ Dibrugarh/Silchar
8. The Presiding Officer, Labour Court, Guwahati/ Dibrugarh
9. The Presiding Officer, STAT & Member, MACT, No.1, Kamrup (M), Guwahati
10. The Special Judge, Assam, Guwahati
11. The Special Judge, CBI, Assam, Guwahati
12. The Member-Secretary, Assam State Legal Services Authority, Guwahati. He is requested to take steps to release Shri Sujit Kumar Ghosh, Shri Ratnadip Bhattacharjee, Shri Kumud Chandra Boro, Shri Yusuf Azaz, Shri Narayan Kuri, Smti Bipaakkhi Borthakur, Shri Imdad Ahmed and Smti Sujata Dutta from the District Legal Services Authority and appoint Smti Rani Boro, Shri Chaturjya Prasad Talukdar, Smti Chitra Rani Saikia, Shri Partha Sarathi Bhattacharjee,Shri Nur Ahmed Laskar, Shri Nayan Jyoti Dutta, Smti Bichitra Dutta, Shri Shariff Uddin Ahmed Pathan and Shri Bidyut Medhi in the District Legal Services Authority.
13. The Member, MACT,No.2 & 3,Guwahati/Dhubri/ Nagaon/ Nalbari/ Barpeta/Silchar
14. The Special Judge, Addl. CBI Court, No.1,2 & 3 Assam, Chandmari, Guwahati
15. The Registrar-cum- Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati
16. Shri Alokeswar Bhattacharyya, Presiding Officer, Labour Court, Guwahati
17. Smti Selina Begum, District and Sessions Judge, Nalbari
18. Shri Susil Kumar Sarma, Member, MACT, Nagaon
19. Shri Vinod Kumar Chandak, District and Sessions Judge, Jorhat
20. Shri Aparesh Chakravarty, Judge, Special Court for trial of Sessions Case No.59(K) of 2011, Assam, Guwahati
21. Shri Siddhartha Pratim Moitra, District and Sessions Judge, Kamrup (M), Guwahati
22. Shri Prasanta Buragohain, District and Sessions Judge, Goalpara
23. Smti Indira Barman, District and Sessions Judge, Bongaigaon
24. Smti Anubha Das, Principal Judge, Family Court, Cachar, Silchar
25. Shri Binod Kumar Chetri, Special Judge, CBI, Addl. Court No.3, Assam, Chandmari, Guwahati
26. Shri Abubakkar Siddique, Member, MACT, Cachar, Silchar
27. Smti Dipali Bhuyan, Presiding Officer, STAT, Assam & Member, MACT, No.1, Kamrup (M), Guwahati
28. Smti Arunima Deka, Addl. District and Sessions Judge, FTC, Darrang, Mangaldoi

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29. Shri Rockta Lal Das, Addl. District and Sessions Judge, Bajali
30. Shri Surajit Kumar Dhar, Addl. District and Sessions Judge, No.2, Kamrup (M), Guwahati
31. Shri Mahendra Kalita, Addl. District and Sessions Judge,FTC, No.3, Kamrup (M), Guwahati
32. Smti Malaya Deb Dey, Addl. District and Sessions Judge,FTC, Diphu, Karbi Anglong
33. Shri Tridib Kumar Bhattacharjee, Presiding Officer, Industrial Tribunal, Silchar
34. Shri Madhurjya Narayan, Addl. District and Sessions Judge, Golaghat
35. Shri Abu Saleh Badrrudza Laskar, Addl. District and Sessions Judge, Dibrugarh
36. Shri Utpal Rajkhowa, Addl. District and Sessions Judge, FTC, Margherita
37. Shri Jitu Mani Barman, Addl. District and Sessions Judge, Jorhat
38. Smti Barnali Mahanta, Addl. District and Sessions Judge, FTC, No.4, Kamrup (M), Guwahati
39. Shri Roushan Lal, Civil Judge & Asstt. Sessions Judge, Bongaigaon. He will hand over charge of his Court and Office to the District and Sessions Judge, Bongaigaon and proceed to join his new assignment immediately.
40. Shri Lohit Kumar Saikia, Civil Judge & Asstt. Sessions Judge, Barpeta. He will hand over charge of his Court and Office to the District and Sessions Judge, Barpeta and take charge from Shri Rockta Lal Das immediately.
41. Shri Nayan Shankar Baruah, Chief Judicial Magistrate, Dibrugarh. He will hand over charge of his Court and Office to the Addl. Chief Judicial Magistrate, Dibrugarh and take charge from Shri A.S.B. Laskar immediately.
42. Smti Sangeeta Gogoi Borah, Chief Judicial Magistrate, Nagaon. She will hand over charge of her Court and Office to the Addl. Chief Judicial Magistrate, Nagaon and take charge from Shri Utpal Rajkhowa.
43. Smti Kanchan Newar, Joint Registrar (Vigilance), Gauhati High Court, Guwahati. She will hand over charge of her Office to the undersigned and join her new assignment on 31.01.2019.
44. Shri Nasim Akhtar, Civil Judge & Asstt. Sessions Judge, Kokrajhar. He will hand over charge of his Court and Office to the District and Sessions Judge, Kokrajhar and join his new assignment on 31.01.2019.
45. Shri Kuntal Sharma Pathak, Civil Judge & Asstt. Sessions Judge, No.1, Kamrup (M), Guwahati. He will hand over charge of his Court and Office to the District and Sessions Judge, Kamrup (M), Guwahati and join his new assignment on 31.01.2019..
46. Shri Biprajit Roy, Chief Judicial Magistrate, Sivasagar. He will hand over charge of his Court and Office to the Addl. Chief Judicial Magistrate, Sivasagar and join his new assignment on 28.02.2019.
47. Shri Kaushik Hazarika, Chief Judicial Magistrate, Bongaigaon. He will hand over charge of his Court and Office to the Addl. Chief Judicial Magistrate, Bongaigaon and join his new assignment on 28.02.2019.
48. Shri Pijush Pratim Bairagi, Chief Judicial Magistrate, Kamrup (M), Guwahati. He will hand over charge of his Court and Office to the Addl. Chief Judicial Magistrate, Kamrup (M), Guwahati and join his new assignment on 28.02.2019.
49. The Chief Judicial Magistrate, _____
50. The Joint Registrar (_____),Gauhati High Court, Guwahati
51. Shri Sujit Kumar Ghosh, Secretary, District Legal Services Authority, Dhemaji

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52. Shri Jayanta Kumar Das, Civil Judge & Asstt. Sessions Judge, Darrang, Mangaldoi
53. Shri Ratnadip Bhattacharjee, Secretary, District Legal Services Authority, Kokrajhar
54. Shri Jaspal Singh, Chief Judicial Magistrate, Lakhimpur, North Lakhimpur
55. Shri Surbhangsu Dhar, Civil Judge & Asstt. Sessions Judge, No.2, Kamrup (M), Guwahati
56. Smti Munmun B. Sarma, Civil Judge & Asstt. Sessions Judge, Sonitpur, Tezpur
57. Shri Ranju Medhi, Civil Judge & Asstt. Sessions Judge, Kamrup, Amingaon
58. Shri Subhabrata Dutta, Civil Judge & Asstt. Sessions Judge, Golaghat
59. Smti Farhana Sultana, Civil Judge & Asstt. Sessions Judge, Jorhat
60. Shri Nityananda Talukdar, Civil Judge & Asstt. Sessions Judge, No.3, Kamrup (M), Guwahati
61. Smti Manju Bordoloi, Chief Judicial Magistrate, Golaghat
62. Shri Kumud Chandra Boro, Secretary, District Legal Services Authority, Barpeta
63. Shri Yusuf Azaz, Secretary, District Legal Services Authority, Tinsukia
64. Shri Abhijeet Kumar Baruah, Chief Judicial Magistrate, Kokrajhar
65. Shri Rana Dutta, Chief Judicial Magistrate, Hailakandi
66. Smti Monmee Sarma, Civil Judge & Asstt. Sessions Judge, Hailakandi
67. Smti Rani Boro, Chief Judicial Magistrate, Jorhat
68. Shri Shakti Sharma, Secretary-cum-Registrar, Office of the Lokayukta, Assam, Guwahati
69. Shri Narayan Kuri, Secretary, District Legal Services Authority, Lakhimpur, North Lakhimpur
70. Shri Abdul Kader, Chief Judicial Magistrate, Karimganj
71. Smti Bipaakkhi Borthakur, Secretary, District Legal Services Authority, Bongaigaon
72. Shri Kaushik Kumar Sharma, Chief Judicial Magistrate, Cachar, Silchar
73. Shri Mishbahul Hassan Ansari, Civil Judge & Asstt. Sessions Judge, No.1, Cachar, Silchar
74. Shri Chaturjya Prasad Talukdar, Civil Judge & Asstt. Sessions Judge, No.2, Cachar, Silchar
75. Smti Chitra Rani Saikia, Counsellor, Family Court, Barpeta
76. Shri Partha Sarathi Bhattacharjee, Addl. Chief Judicial Magistrate, Morigaon
77. Shri Nurjamal Haque, Chief Judicial Magistrate, Dhubri
78. Smti Kangki Rani Deka, Chief Judicial Magistrate, Nalbari
79. Shri Nur Ahmed Laskar, Civil Judge & Asstt. Sessions Judge, Karimganj
80. Shri Imdad Ahmed, Secretary, District Legal Services Authority, Dibrugarh
81. Shri Kiran Lal Baishnab, Civil Judge & Asstt. Sessions Judge, Tinsukia
82. Shri Anup Khanal, Addl. Chief Judicial Magistrate, Dhemaji
83. Smti Shivani Handique, Addl. Chief Judicial Magistrate, Kokrajhar
84. Shri Pranab Sarma, Addl. Chief Judicial Magistrate, Goalpara
85. Smti Sujata Dutta, Secretary, District Legal Services Authority, Cachar, Silchar
86. Shri Ankur Bhuyan, Addl. Chief Judicial Magistrate, Kamrup, Amingaon
87. Shri Nayan Jyoti Dutta, Addl. Chief Judicial Magistrate, North Lakhimpur
88. Shri Naquib Ahmed, Addl. Chief Judicial Magistrate, Cachar, Silchar
89. Shri Ajoy Kumar Basumatary, Addl. Chief Judicial Magistrate, Karimganj

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90. Shri Rahul Medhi, Sub-Divisional Judicial Magistrate (S), Barpeta. He will hand over charge of his Court and Office to the Chief Judicial Magistrate,Barpeta and join his new assignment immediately.
91. Smti Sonamoni Chanda, Sub-Divisional Judicial Magistrate (M), Bajali. She will hand over charge of her Court and Office to the Munsiff-cum-Judicial Magistrate, 1st Class, Bajali and join her new assignment immediately.
92. Smti Bichitra Dutta, Sub-Divisional Judicial Magistrate (S), Golaghat. She will hand over charge of her Court and Office to the Addl. Chief Judicial Magistrate, Golaghat and join her new assignment.
93. Smti Subhadra Acharyya, Sub-Divisional Judicial Magistrate (M), Rangia. She will hand over charge of her Court and Office to the Chief Judicial Magistrate, Kamrup, Amingaon and join her new assignment.
94. Shri Mrinal Newpane, Sub-Divisional Judicial Magistrate (M), Lakhipur. He will hand over charge of his Court and Office to the Chief Judicial Magistrate, Cachar, Silchar and join his new assignment.
95. Shri Shariff Uddin Ahmed Pathan, Sub-Divisional Judicial Magistrate (M), Titabar. He will hand over charge of his Court and Office to the Munsiff-cum-Judicial Magistrate, 1st Class, Titabar and join his new assignment.
96. Smti Jyotismita Sarma, Sub-Divisional Judicial Magistrate (S), Jorhat. She will hand over charge of her Court and Office to the Addl. Chief Judicial Magistrate, Jorhat and join her new assignment immediately.
97. Shri Bidyut Medhi, Sub-Divisional Judicial Magistrate (M), Bilasipara. He will hand over charge of his Court and Office to the Munsiff-cum-Judicial Magistrate, 1st Class, Bilasipara and join his new assignment immediately.
98. Shri Forhan Uddin Choudhury, Sub-Divisional Judicial Magistrate (M), Sarupathar. He will hand over charge of his Court and Office to the Munsiff-cum-Judicial Magistrate, 1st Class, Sarupathar and join his new assignment.
99. Shri Nupur Chandra Bhuyan, Sub-Divisional Judicial Magistrate (M), Bokakhat. He will hand over charge of his Court and Office to the Addl. Chief Judicial Magistrate, Goalgaht and join his new assignment immediately.
100. Smti Monoshreeporna Khound, Sub-Divisional Judicial Magistrate (S), Sivasagar. She will hand over charge of her Court and Office to the Addl. Chief Judicial Magistrate, Sivasagar and join her new assignment.
101. Shri Hemanta Kumar Das, Sub-Divisional Judicial Magistrate (M), Hatsingimari
102. Shri Satyajit Karmakar, Deputy Registrar (Bench), Gauhati High Court, Guwahati. He will hand over charge to the Registrar General, Gauhati High Court, Guwahati and join his new assignment.
103. Shri Saleh Ahammad, Sub-Divisional Judicial Magistrate (M), Chapakhowa
104. Smti Jharna Saikia, Sub-Divisional Judicial Magistrate (S), Goalpara.
105. Smti Sagarika Borpujari,Sub-Divisional Judicial Magistrate (M), Jonai.
106. Shri Dhiraj Kumar Kalita, Sub-Divisional Judicial Magistrate (S), Cachar, Silchar.
107. Smti Sutapa Bhusan, Judicial Magistrate, 1st Class, Cachar, Silchar. She will hand over charge of her Court and Office to the Chief Judicial Magistrate, Cachar, Silchar and join her new assignment.
108. Shri Debasish Kashyap, Munsiff No.1, Kamrup (M), Guwahati. He will hand over charge of his Court and Office to the senior Addl. District and Sessions Judge, Karmup(M), Guwahati and join his new assignment immediately.
109. Smti Juma Sinha, Sub-Divisional Judicial Magistrate(S), Bongaigaon
110. Smti Bijaya Khakhlari, Sub-Divisional Judicial Magistrate(S), Morigaon

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111. Shri Tarun Dey, Sub-Divisional Judicial Magistrate(S), Nagaon
112. Shri Sumit Bhuyan, Sub-Divisional Judicial Magistrate (S), Sonitpur,Tezpur
113. Shri Sandeep Kaushik, Munsiff-cum-Judicial Magistrate, 1st Class, Bokakhat. He will hand over charge of his Court and Office to the District and Sessions Judge, Golaghat and join his new assignment immediately.
114. Shri Lohit Kumar Sarmah, Munsiff No.1, Morigaon. He will hand over charge of his Court and Office to the District and Sessions Judge, Morigaon and join his new assignment.
115. Shri Jafar Md.Azizul Karim Tapadar, Munsiff, Dima Hasao, Haflong. He will hand over charge of his Court and Office to the District and Sessions Judge, Dima Hasao and join his new assignment immediately.
116. Shri Surajit Baruah, Munsiff No.1, Nagaon. He will hand over charge of his Court and Office to the District and Sessions Judge,Nagaon and join his new assignment.
117. Shri Baloram Kshetri, Munsiff-cum-Judicial Magistrate, 1st Class, Margherita. He will hand over charge of his Court and Office to the District and Sessions Judge, Tinsukia and join his new assignment.
118. Shri Nirmal Kumar Laskar,Munsiff No.1, Dibrugarh. He will hand over charge of his Court and Office to the District and Sessions Judge, Dibrugarh and join his new assignment immediately.
119. Smti Munmee Neog, Judicial Magistrate, 1st Class, Golaghat. She will hand over charge of her Court and Office to the Addl. Chief Judicial Magistrate,Golaghat and join her new assignment.
120. Shri Achyutananda Saikia, Munsiff No.1, Kokrajhar. He will hand over charge of his Court and Office to the District and Sessions Judge, Kokrajhar and join his new assignment immediately.
121. Smti Shalma Azaz, Munsiff-cum-Judicial Magistrate, 1st Class, Gossaigaon. She will hand over charge of her Court and Office to the Sub-Divisional Judicial Magistrate (M), Gossaigaon and join her new assignment immediately.
122. Smti Surajita Trivedy, Munsiff No.1, Barpeta. She will hand over charge of her Court and Office to the District and Sessions Judge, Barpeta and join her new assignment.
123. Shri Bidyabrata Acharyya, Judicial Magistrate, 1st Class, Barpeta. He will hand over charge of his Court and Office to the Chief Judicial Magistrate, Barpeta and join her new assignment.
124. Shri Devojyoti Bhuyan, Judicial Magistrate, 1st Class, Dibrugarh. He will hand over charge of his Court and Office to the Addl. Chief Judicial Magistrate, Dibrugarh and join his new assignment.
126. Smti Sushmita Borpujari, Judicial Magistrate, 1st Class, Dibrugarh
127. Smti Pooja Devi, Judicial Magistrate, 1st Class, Hajo,
128. Smti Saraswati Johori Padun, Munsiff No.2, Kamrup (M), Guwahati
129. Shri Sarfraz Nawaz, Judicial Magistrate, 1st Class, Kamrup (M), Guwahati,
130. Shri Abhijit Saikia, Munsiff No.2, Nagaon,
131. Shri Biswadeep Baruah, Judicial Magistrate, 1st Class, Hojai,
132. Smti Zubee Chaliha, Judicial Magistrate, 1st Class, Nalbari,
133. Shri Iqbal Alam Fanaji, Munsiff No.1, Karimganj,
134. Smti Dhanjeeta Das, Munsiff No.1, Goalpara,
135. Smti Shatabdi Bhuyan, Munsiff No.2, Dibrugarh,
136. Shri Kaushik Kamal Baruah,Munsiff No.1, Darrang, Mangaldoi,

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137. Smti Jahnabi Devi, Munsiff-cum-Judicial Magistrate, 1st Class, Lakhipur,
138. Shri Sundeep Kashyap Das, Judicial Magistrate, 1st Class, Kamrup(M), Guwahati,
139. Shri Syed Tabshir Alam, Munsiff No2, Darrang,Mangaldoi,
140. Smti Pronami Dutta, Munsiff No.3, Kamrup(M), Guwahati, .
141. Shri Diganta Goswami, Munsiff-cum-Judicial Magistrate, 1st Class, Gohpur,
142. Smti Ayushree Shravan, Munsiff No.2, Morigaon,
143. Smti Jahnobi Hazarika, Munsiff No.2, Sonitpur, Tezpur,
144. Shri Tridip KumarBhattacharyya, Munsiff-cum-Judicial Magistrate, 1st Class, Hatsingimari,
145. Shri Tarkeswer Sinha, Munsiff No.2, Karimganj
146. Smti Dimpy Naroh, Munsiff-cum-Judicial Magistrate, 1st Class, Dhakuakhan,
147. The Deputy Registrar (_____),Gauhati High Court, Guwahati
148. The Assistant Registrar (_____), Gauhati High Court, Guwahati
149. The Private Secretary to Hon'ble Mr. Justice _____, Gauhati High Court, Guwahati
150. The Administrative Officer (J) (_____), Gauhati High Court, Guwahati
151. The Systems Analyst, Gauhati High Court, Guwahati for uploading in the Gauhati High Court website
152. The C.A. to Registrar General/ Registrar (Vigilance)/ Registrar (Admn.)/ Registrar (Judicial)/ Registrar (Establishment), Gauhati High Court, Guwahati
153. The Deputy Director, Printing & Stationery, Assam Govt. Press, Bamunimaidan, Guwahati for publication of the Notification in the Assam Gazette

REGISTRAR (VIGILANCE)

20/12/2018